

ITEM NO.31

COURT NO.7

SECTION IX-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petitions for Special Leave to Appeal (C) No(s). 13079-13081/2025

[Arising out of impugned final judgment and order dated 24-03-2025 in PIL(L) No. 12834/2024, WP No. 2703/2023 & WPL No. 24270/2024 passed by the High Court of Judicature at Bombay]

COLLEGE OF PHYSICIAN AND SURGEON CPS HOUSE

Petitioner(s)

VERSUS

SUHAS HARI PINGLE & ORS.

Respondent(s)

[FOR FINAL DISPOSAL].....[TO BE TAKEN UP AT THE TOP OF THE BOARD].....[PART HEARD BY: HON'BLE MR. JUSTICE J.B. PARDIWALA AND HON'BLE MR. JUSTICE K.V. VISWANATHAN]

(IA No. 116733/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 116735/2025 - EXEMPTION FROM FILING O.T., IA No. 117898/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES & IA No. 116734/2025 - PERMISSION TO FILE LENGTHY LIST OF DATES)

WITH

SLP(C) No. 16906-16908/2025 (IX-A)

(IA No. 128200/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Diary No(s). 46017/2025 (IX-A)

IA No. 229488/2025 - CONDONATION OF DELAY IN FILING

IA No. 229485/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 229483/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

Diary No(s). 70397/2025 (IX-A)

IA No. 321688/2025 - CONDONATION OF DELAY IN FILING

IA No. 321682/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 321690/2025 - EXEMPTION FROM FILING O.T.

IA No. 321686/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 321681/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

Diary No(s). 72168/2025 (IX-A)

IA No. 331569/2025 - CONDONATION OF DELAY IN FILING

IA No. 331567/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED

JUDGMENT

IA No. 331571/2025 - INTERVENTION/IMPLEADMENT

IA No. 331564/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

Signature Not Verified
Digital Signature by
VISHAL ANAND
Date: 2026.03.11
19:35:50 IST
Reason:

Date : 11-03-2026 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J.B. PARDIWALA
HON'BLE MR. JUSTICE K.V. VISWANATHAN

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For Respondent(s) :

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UPON hearing the counsel the Court made the following
O R D E R

List on 22-4-2026 for final hearing on top of the Board.

(VISHAL ANAND)
ASTT. REGISTRAR-cum-PS

(POOJA SHARMA)
COURT MASTER (NSH)